## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

**UNSTARRED OUESTION NO.: 2126** (To be answered on the 8<sup>th</sup> March 2018)

## Height Restrictions for Construction around Mumbai Airport

DR. KIRIT SOMAIYA 2126.

Will the Minister of CIVIL AVIATION
be pleased to state:-नागर विमानन मंत्री

(a) the present status of reviewing the existing law for height restrictions for construction/development around Mumbai Airport;

(b) whether the Ministry has requested Government of Maharashtra to communicate willingness to undertake ICAO Survey for the entire Mumbai city and around Mumbai Airport and if so, the details thereof;

(c) whether the Ministry is aware that Municipal Commissioner, Mumbai has already given willingness in this regard and agreed to bear the cost of the same, if so, the details

(d) whether the Government of Maharashtra has given any response in this regard and if so, the details thereof; and

(e) the time by which approval for survey for the entire Mumbai city and around Mumbai Airport would be given?

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालन मंत्रालय में राज्य मंत्री (Shri Jayant Sinha)

(a): The Ministry of Civil Aviation have already initiated the amendment to the Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Rules, 2015 published vide G.S.R.751 (E) dated 30.09.2015, which govern construction/development of buildings around all airports, including Mumbai airport. (b): Yes, Madam. The Ministry of Civil Aviation had requested the Chief Secretary, Govt. of Maharashtra to convey the willingness of the State Government to undertake the International Civil Aviation Organisation (ICAO) survey for the entire Mumbai along with the coordinates of the specific areas in Mumbai where the study has to be conducted.

(c): Yes, Madam. Dr. Kirit Somaiya, Hon'ble MP, vide his DO letter No.KS/DEL/Mumbai-height/2017 dated 12th June, 2017 had informed this Ministry about the willingness of Municipal Commissioner, Mumbai to get the aeronautical study conducted at their cost.

(d): No. Madam.

(e): No formal request for conducting the aeronautical study of the whole Mumbai has been received from the Government of Maharashtra.